

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4116

ANSWERED ON:19.12.2011

EMISSION OF GREEN HOUSE GASES

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the quantum of emission of greenhouse gases in the country, State-wise alongwith the reasons therefor;
- (b) the adverse effects of greenhouse gases on environment and mankind;
- (c) whether the Government has taken any action to prevent emission of greenhouse gases from crops and crop residues;
- (d) if so, the details thereof and the outcome thereof; and
- (e) the action taken by the Government against the persons found guilty of violating norms of emission of gases?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) A report on `India: Greenhouse Gas inventory-2007` was published by this Ministry in May, 2010. According to the report, the net Greenhouse Gas (GHG) emissions from India in 2007 with Land Use Land Use Change and Forestry (LULUCF) were 1727.71 million tons of Carbon dioxide (CO<sub>2</sub>) equivalent (eq). India's per capita CO<sub>2</sub> eq emissions including LULUCF were 1.5 tons/capita in 2007. However, State-wise net emission of GHG are not estimated.

According to the Fourth Assessment report of the Intergovernmental Panel on Climate Change (IPCC), the GHG emissions cause warming and induce many changes in the global climate system with likelihood of causing adverse impacts in various sectors such as water resources, agriculture, forests, natural eco-systems, coastal zones, health, energy and infrastructure.

(c) to (e) There is no regulatory measure to prevent emission of GHG from crops and crop residues. Further, there are no norms laid down for emissions of GHG in other sectors. Government of India has announced that it will endeavour to reduce emissions intensity of its gross domestic product by 20-25% by 2020 in comparison with the 2005 level without reckoning emission from the agriculture sector. This is a voluntary measure.